

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
New Delhi**

**Petition No. 382/TT/2020**

- Subject** : Petition for determination of Transmission tariff for 2019-24 tariff period in respect of nineteen assets under “Transfer of Power from Generation Projects in Sikkim to NR / WR Part-B” in the Eastern Region.
- Date of Hearing** : 11.2.2022
- Coram** : Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri P.K. Singh, Member
- Petitioner** : Power Grid Corporation of India Limited
- Respondents** : Bihar State Power (Holding) Company Limited and 16 others
- Parties Present** : Shri Aryaman Saxena, Advocate, PGCIL  
Shri Tarun Johri, Advocate, TUL/TPTL  
Shri Manish Kumar Choudhury, Advocate, BSPHCL  
Shri S.S. Raju, PGCIL  
Shri D.K. Biswal, PGCIL  
Shri V.P. Rastogi, PGCIL  
Ms. Anshul Garg, PGCIL  
Shri Jaideep Lakhtakia, TPTL  
Shri Abhishek Vats, TPTL

**Record of Proceedings**

Case was called out for virtual hearing.

2. The instant matter was listed today along with Petition No. 91/MP/2021, as the subject matter is inter-related. The learned counsel for the Petitioner appearing in the instant matter prayed for adjournment which was allowed by the Commission. Learned counsel for the Petitioner, Ms. Suparna Srivastava, in Petition No. 91/MP/2021 made extensive submissions in Petition No. 91/MP/2021 and separate RoP for the same has been issued.

3. The Commission directed that the instant petition shall be listed alongwith Petition No. 91/MP/2021 for final hearing in due course for which a separate notice will be issued.

**By order of the Commission**

sd/-  
(V. Sreenivas)  
Joint Chief (Law)

